

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:5383  
ANSWERED ON:28.04.2010  
GHAGGAR STANDING COMMITTEE  
Bairwa Shri Khiladi Lal;Meghwal Shri Bharat Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has constituted Ghaggar Standing Committee;
- (b) if so, the details thereof alongwith the terms of reference of the Committee; and
- (c) the initiatives taken by the said Committee so far to accord clearance to different schemes in the Ghaggar basin?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) Yes, Sir.

(b) Ghaggar Committee was set up initially in 1968 to approve the schemes of flood control and drainage in the Ghaggar basin. It was reconstituted as a Standing Committee in May 1978, and further modified/ reconstituted in February 1990 with the following terms of reference:

- (i) To examine and co-ordinate irrigation, flood control and drainage works in the Ghaggar basin and lay down priority for their implementation
- (ii) To accord clearance to individual schemes in the Ghaggar basin from the inter-state angle.

(c) The Committee has held 23 meetings so far including the last one held on 25.3.2010 discussed various issues/ schemes of the States of Punjab, Haryana and Rajasthan in Ghaggar basin. In the last ten years, it has cleared from inter-state angle, six schemes of Punjab, two of Haryana and one of Rajasthan in Ghaggar basin.